GOVERNMENT OF INDIA DEPARTMENT OF SPACE

LOK SABHA UNSTARRED QUESTION NO.1810

TO BE ANSWERED ON WEDNESDAY, JULY 03, 2019

SPACE TOURISM

1810. SHRI SHIVAKUMAR C. UDASI:

Will the PRIME MINISTER be pleased to state:

- (a) whether at present there are no laws governing space tourism in India and the Government is considering to make a law on space tourism and if so, the details thereof;
- (b) whether the Government in collaboration with other countries has evolved a strategic plan to explore possibilities in space tourism and if so, the details thereof;
- (c) whether Indian Space Research Organisation (ISRO) is planning for development of technology regarding space tourism; and
- (d) if so, the details thereof and the benefits likely to accrue as a result thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) Yes Sir. There are no laws governing space tourism in India.
 Government is not considering to make a law specifically on space tourism.
- (b) No Sir.
- (c) No Sir.
- (d) Does not arise.